

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-58/2023/5980/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chinmoy Baruah,  
Joint Registrar (Judicial),  
Gauhati High Court,  
Guwahati.

Dated Guwahati, the <sup>th</sup> 18 July, 2024.

Sub:- **Earned leave.**

Ref:- Your letter dated 15.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **thirteen days earned leave from 22.07.2024 to 03.08.2024** (prefixing 21.07.2024; suffixing 04.08.2024), as prayed for.

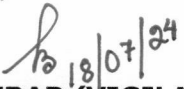
Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-58/2023/5981-5982/A, dated**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
